

Updated List of Court Cases Ad.III.A. Section

| S.No | Name of Petitioner & File No | O.A No. & Name of Court | Subject | Next Date of Hearing/Present Status |
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| 1. | Shri S.K.Sharma F.No.32022/43/2015- Ad.III.A | OA No.259/2015, Hon'ble CAT, Mumbai Bench | Implementation of N.R. Parmar Judgment | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 2. | Welfare Association of SC/ST/OBC Employees of Indian Customs, Mumbai Zone | O.A.No.290/2012, Hon'ble CAT, Mumbai Bench | Conducting Review DPC for the post of Sr. T.A | 05.09.2017 |
| 3. | Shri M.D.Kale F.No. 32022/60/2015- Ad.III.A | O.A.No.277/2015, Hon'ble CAT, Mumbai Bench | Implementation of N.R. Parmar Judgment | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 4. | Shri S.V.Acharya & Ors F.No.32022/05/2016- Ad.III-A | O.A.No.697/2015, Hon'ble CAT, Mumbai Bench | Seniority in the Grade of Inspector as per N.R. Parmar Judgment | 19.09.2017 |
| 5. | Shri K.S.Toraskar F.No. 32022/34/2015- Ad.III.A | OA No.193/2015, Hon'ble CAT, Mumbai Bench | Grant of promotion to the grade of Examiner | 18.09.2017 |
| 6. | Shri B.B.More F.No. 32022/37/2015- Ad.III.A | OA No.727/2014, Hon'ble CAT, Mumbai Bench | Promotion to the post of LDC and rectify the seniority list promotion to the post of T.A and Sr. T.A | 14.07.2017 |
| 7. | Shri Sameer Soangra 32022/52/2015-Ad.III.A | O.A.No.224/2015, Hon'ble CAT, Mumbai Bench | Matter of Impugned Seniority List & Promotion | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |

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| 8. | Shri R.R.Gandhi 32022/68/2015-Ad.III.A | O.A.No.347/2015, Hon'ble CAT, Mumbai Bench | Grant of Seniority in the grade of Inspector | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 9. | Shri Avinash Ramraj Tripathi, Driver F.No.32022/18/2014- Ad.III.A | W.P No.2507/2013 (OS in Bombay High Court against Order dated 05.07.2012 of CAT, Mumbai in OA No.186/2009) | For grant of Seniority & Other Benefits in the grade of UDC | Report Awaited |
| 10. | Shri S.K.Sharma F.No.32022/22/2016- Ad.III-A | O.A.No.80/2016 ,Hon'ble CAT, Mumbai Bench | Fixation of Seniority in the grade of Inspector. | 05.06 .2017 |
| 11. | Shri Surendra Waghmare F.No.A32022/ 49 /2014- Ad.III.A | O.A.No.588/2014 in Hon'ble CAT, Mumbai Bench | Seniority list of Inspectors | 13.09.2017 |
| 12. | Shri B.R.Singh | O.A.No.526/2012, Hon'ble CAT, Mumbai Bench | Promotion to the post of Examiner | 22.08.2017 |
| 13. | Shri Sumit Kumar | C.P. No 31/2016 in O.A No. 38/2011, Hon'ble CAT, Mumbai Bench | | 18.08.2016 |
| 14. | Shri Rajiv Kumar Mehwarwal | C.P No.186/2014 in OA No.379/2008, Hon'ble CAT, Mumbai Bench | Promotion matter | 29.07.2016 |
| 15. | Shri Rajeev Pandey & Ors V/s UOI & Others F.No.A.32022/09/2017- Ad.III-A | O.A No.16/2017 ,Hon'ble CAT, Mumbai Bench | | 30 .03.2017 |
| 16. | Shri Sudhir Nair & Ors F.No.32022/48/2013- Ad.III-A | O.A No.616/2013, Hon'ble CAT, Mumbai Bench | Losing Seniority in the review DPC | 22.09.2017 |
| 17. | Central Excise Supdt Association 32022/51/2015-Ad.III.A | O.A.No.249/2015, Hon'ble CAT, Mumbai Bench | Seniority List of Inspectors | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |

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| 18. | Central Excise Supdt Association 32022/61/2015-Ad.III.A | O.A.No.274/2015, Hon'ble CAT, Mumbai Bench | Seniority List of Inspectors | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 19. | Shri Lionel D'Souza & Others Vs Ministry of Finance and Others | O.A No.249/2014, Hon'ble CAT, Mumbai Bench | Matter of Seniority and Promotion | 11.09.2017 |
| 20. | Shri K.S. Girkar Vs UOI & Ors | O.A. No.462/2012 , Hon'ble CAT, Mumbai Bench | Matter of promotion, regularization, losing seniority & others benefits | 20.09.2017 |
| 21. | Smt. Ashalata P. Suvarna Vs UOI & Ors. | O.A. No.647/2013 , Hon'ble CAT, Mumbai Bench | Matter of promotion for Preventive Officer | 10.07.2017 |
| 22. | Shri Sanjay M. Kaudhare Vs M/O Finance & 2 ors.F.No.A.32022/13/2016 -Ad.III.A | O.A.No.13/2016, Hon'ble CAT, Mumbai Bench | Matter of promotion to the post of Tax Assistant | 11.04.2017 |
| 23. | Shri Bhaskar H. Paunikar Vs UOI & 12 Ors. F.No.A.32022/17/2016.A Ad.III.A | O.A. No.160/2016, Hon'ble CAT, Mumbai Bench | Senioriy list of Sr.Tax Assistant and Consequential benefits of pay and promotion | 05.10.2017 |
| 24. | Shri Rajeev Pandey & Ors V/S M/O Finance & Ors F.No.A.32022/09/2017.A Ad.III.A | O.A No.16/2017, Hon'ble CAT, Mumbai Bench | Challenging the Seniority list of Sr. Tax Assistant and further consideration for promotion to the post of Inspector (Examiner & Preventive Officer) | 12.09.2017 |

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| 25. | Smt. Jyoti V. Salve & 35 Ors F.No.A.32022/42/2017-Ad.III.A | O.A.No.248/2017, CAT Bombay Bench, Mumbai | Promotion to the Grade of Inspector regarding erroneous presumption of eligibility criteria of Eight year Service | 07.09.2017 |
| 26. | Shri K.N. Thakur V/s MoF & Ors F.No.A.32022/14/2016-Ad.III.A | O.A.No.94/2016, CAT Mumbai Judicial in CAT Bombay Bench | Skipper mate transfer case | 04.03.2016 (asked CC, Mumbai to defend the case on behalf of all respondents) |
| 27. | Shri S.K. Sharma F.No.A.32022/ 22 /2016-Ad.III.A | O.A.No.80/2016 in Hon'ble CAT, Mumbai Bench | Seniority List of Inspectors | 28.07.2017 |
| 28. | Shri Dharmendra Kumar F.No. 32022/48/2015- Ad.III.A | O.A.No.225/2015, Hon'ble CAT, Mumbai Bench | N.R. Parmar related case | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 29. | Shri S.Neethisolan F.No.32022/98/2015 | WP No.38317 of 2015 in case of Shri S.Neethisolan v/s Union of India & 2 Ors in the High Court of Judicature at Madras | Notional Promotion in the grade of Tax Assistant and further to the grade of STA and Inspector. | |
| 30. | Shri S.Manikandsam@ S.Subramanian & 3 Ors F.No.32022/69/2015 | WP No.310/00999/2015 in case of Shri S.Manikandsam@ S.Subramanian & 3 Ors v/s Union of India & Ors before Central Administrative | Revision of Seniority list of Inspectors | |

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| | | Tribunal, Madras Bench, Chennai | | |
| 31. | Shri D.S.Anandakrishnan & 9 Ors F.No.32022/65/2015. Ad.III.A | O.A.No.310/00938/2015 in case of Shri D.S.Anandakrishnan & 9 Ors v/s Union of India & 19 Ors before Central Administrative Tribunal, Madras Bench, Chennai | Promotion to the grade of Inspector(Examiner) | |
| 32. | Shri S.Thangavelu & 2 Ors F.No.32022/89/2015- Ad.III.A | O.A.No.310/01454/2015 in case of Shri S.Thangavelu & 2 Ors v/s Union of India and 4 others before Central Administrative Tribunal, Madras Bench, Chennai | Revised Seniority list of Inspector and consequential re fixation of Seniority in the grade of Superintendent | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 33. | Shri N.Balakrishnan & Anr F.No.32022/59/2015 | O.A.No.310/00789/2015 in case of Shri N.Balakrishnan & Anr v/s Union of India and 11 others before Central Administrative Tribunal, Madras Bench, Chennai | Promotion to the grade of Inspector(Preventive Officer) | |
| 34. | Sh. E.T.Muralidharan F.No.32022/32/2015- Ad.III.A | OA No. 310/00245 of 2015 In the case of Sh. E.T.Muralidharan in the Hon'ble CAT, Madras Bench | Re fixation of Seniority on the basis of N.R.Parmar Judgment. | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 35. | Shri Vaddadi Kishore and 2 Others F.No.32022/23/2015- Ad.III.A | OA No. 310/01761/2014 filed by Shri Vaddadi Kishore and 2 Others filed before the Hon'ble CAT Madras Bench | Re fixation of Seniority on the basis of N.R.Parmar Judgment. | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 36. | P.Bharthan & Others F.No.32022/57/2016- Ad.III.A | OA No.310/01237 of 2016 filled by P. Bharthan & Ors | Seniority between DRs and Promotees | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |

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| | | before Hon'ble CAT Madras Bench | | |
| 37. | Shri S. Rajagopalan & anr. F.No.32022/81/2016- Ad.III.A | O.A. No.310/01536/2016 filed by Shri S. Rajagopalan & anr. Before Hon'ble CAT Madras Bench | Re fixation of Seniority in Inspector Grade | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 38. | Shri M. Sundararajan | O.A. No.310/01768/2016 filed by Shri M. Sundararajan Before Hon'ble CAT Madras Bench | Promotion to the Grade of Inspector | 30.11.2016 |
| 39. | Shri Ashutosh Gautam F.No.32022/71/2015. Ad.III.A | Civil Writ Petition in the High Court of Delhi filed by Shri Ashutosh Gautam | Challenging the order of CIC regarding RTI Application | |
| 40. | Shri Harsh Kakkar F.No.32022/01/2015. Ad.III.A | CP (C) 664/2014 in OA No. 2093/2005 filed by Shri Harsh Kakkar and Ors before the Hon'ble CAT, New Delhi | Re fixation of Seniority on the basis of N.R.Parmar Judgment. | |
| 41. | Shri Basant Kumar Chauhan F.No.32022/24/2015. Ad.III.A | Notice under Ruile 29 of the Central Administrative Rules of Practice, 1993, OA No. 324/2015 filed by Shri Basant Kumar Chauhan in the Hon'ble CAT Principal Bench, New Delhi | Benefits of Notional pay fixation and grant of MACP benefit. | |
| 42. | Shri Rohit Mudgal F.No.32022/26/2015. Ad.III.A | Writ petition (Civil) No. 4117 of 2013 filed by Shri Rohit Mudgal before the High Court of Delhi | Inter Commissionerate Transfer | |
| 43. | Shri Dilip Singh shaktawat F.No.32022/27/2015. Ad.III.A | Implementation of order of Hon'ble Tribunal dated 29.1.2015 in OA No. 4501 / | Completion of Deputation period. | |

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| | | 2014 Dilip Singh shaktawat Vs Union of India & Ors | | |
| 44. | Sh. Manoj Kumar & Ors F.No.32022/28/2015. Ad.III.A | In the case of Sh. Manoj Kumar & Ors. V/s UOI, through Chairman, CBEC, New Delhi against illegal & arbitrary action in the case of departmental promotion to the post of LDC & proposed DPC | Non Consideration in the DPC. | |
| 45. | Shri Sarabjeet Singh F.No.32022/77/2015. Ad.III.A | OA No. 2835/2015 filed by Shri Sarabjeet Singh V/s UOI before the CAT, Principal Bench, New Delhi | Promotion to the grade of Inspector. | |
| 46. | Shri Pradeep Kumar F.No.32022/80/2015. Ad.III.A | OA No. 3316/2015 filed by Shri Pradeep Kumar & Ors V/s UOI before the CAT, Principal Bench, New Delhi | Promotion to the grade of Senior Tax Assistant. | |
| 47. | Shri N.C.Kashmira F.No.32022/02/2016. Ad.III.A | OA No. 4561/2015 filed by Shri N.C.Kashmira & Ors V/s UOI before the CAT, Principal Bench, New Delhi | Re deployment of surplus employees as Inspectors in Central Excise, Delhi. | |
| 48. | Shri Harish Kumar F.No.A.32022/68/2016. Ad.III.A | O.A.No.3301/2016 filed by Shri Harish Kumar V/s UOI before CAT, Principal Bench , New Delhi | Outsourcing of Data Entry Operators | 11.09.2016 |
| 49. | Shri Karam Singh Dahiya | Writ Petition No.7360/2014 in High Court of Delhi filed by Karam Singh V/s UOI | Seeking reservation in transfer form feeder Cadre to the post of Intelligence Officer. | 04.09.2017 |
| 50. | Shri Ajay Sarvan F.No.A.32022/11/2017- Ad.III.A | O.A. No.4254/2017 filed in CAT Principal Bench , New Delhi | Stenographer Promotion | 17.08.2017 (D.O. letter from Member (A) issued) |

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| 51. | Shri Girish Chandra F.No.A.32022/30/2017- Ad.III.A | O.A. NO.4300/2017 filed in CAT Principal Bench, New Delhi | Counting of past service for seniority, promotion and pay and allowances | 07.04.2017 |
| 52. | Shri Satish Kumar F.No.A.32011/03/2013- Ad.III.A | O.A. No.501/2013 CAT Principal Bench , New Delhi | | Transferred to Ad.II.A. Section F.No.A.23011/25/2017-Ad.II.A |
| 53. | Smt. Monisha Chahal V/s UoI & Ors. F.No.A.32022/71/2016- Ad.III.A | O.A.No.3444/2016 before CAT Principal Bench, New Delhi | Transfer in post of Inspector (Examiner) | Disposed off |
| 54. | Shri Dhan Singh Bora V/s UoI & Ors F.No.A.32022/18/2016- Ad.III.A | O.A.No.925/2016 in CAT Principal Bench, New Delhi | Promotion in the Cadre of T.A | Disposed off |
| 55. | Shri Anuve Kumar F.No.32022/46/2015. Ad.III.A | O.A.No.060/00327/2015 in case of Shri Anuve Kumar V/s UOI & Ors. | Adverse remarks in APAR for the year 2013-14 | |
| 56. | Shri Asheesh Sharma F.No.32022/49/2015 | O.A.No.060/00386/2015 in case of Shri Asheesh Sharma & Ors v/s Union of India and others before Central Administrative Tribunal, Chandigarh Bench, Chandigarh | Promotion to the grade of Inspector | |
| 57. | Smt.Kailash Devi F.No.32022/63/2015. Ad.III.A | O.A.No.060/00524/2015 in case of Smt.Kailash Devi v/s Union of India and others before Central Administrative Tribunal, Chandigarh Bench, Chandigarh | Request for reviewing DPC for notional seniority and pay | Letter sent to Principal Commissioner, Chandigarh to implement the Hon'ble CAT's Order |
| 58. | Shri Biranchi Saw F.NO.32022/75/2015. Ad.III.A | O.A.No.060/00675/2015 in case of Shri Biranchi Saw v/s Union of India and others | DPC for promotion of STA to the grade of Inspector | |

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| | | before Central Administrative Tribunal, Chandigarh Bench, Chandigarh | for the recruitment year 2013-14 and 2014-15 | |
| 59. | Smt. Daljeet Kaur F.No.32022/74/2015. Ad.III.A | O.A.No.060/00678/2015 in case of Smt. Daljeet Kaur v/s Union of India and others before Central Administrative Tribunal, Chandigarh Bench, Chandigarh | Promotion to the grade of Inspector against the vacancies for physically handicapped categories | |
| 60. | Shri Amit Kumar F.No.32022/50/2015. Ad.III.A | O.A.No.061/00036/2015 in case of Shri Amit Kumar & Ors v/s Union of India and others before Central Administrative Tribunal, Chandigarh Bench, Chandigarh | Request for timely action for holding DPC for promotion from STA to the grade of Inspector for the Recruitment year 2015-16 | |
| 61. | Shri T.R. Bhatti F.No.A.32022/09/2016- Ad.III.A | RA No.060/00053/2014 in OA No. 1671/PB/2013 in the Case of Shri T.R. Bhatti Vs UOI & Anr before CAT Chandigarh Bench, Chandigarh | | Transferred to Ad.II.B Section |
| 62. | Shri Sanjeev Singh F.No.A.32022/18/2017- Ad.III.A | O.A.No.060/00092/2017 in case of Shri Sanjeev Singh Vs. UoI & Ors. before the Hon'ble CAT, Chandigarh Bench-reg. | N.R. Parmar related case (Seeking seniority from back date) | File transferred to Commissioner (Coordination),CBEC on 12.06.2017 |
| 63. | Shri Rohit Arora F.No.A.32022/19/2017- Ad.III.A | O.A.No.060/00213/2017 in case of Shri Rohit Arora Vs. UoI & Ors. before CAT, Chandigarh Bench. | Repatriation to parent Zone after getting ICT | Disposed off |
| 64. | Shri Rohit Arora F.No.A32022/ 19/2017- Ad.III.A | O.A.No.60/632/2017 Hon'ble CAT, Chandigarh Bench | Repatriation to Mumbai Zone | 3.8.2017 |

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| 65. | Shri Roop Singh & Shri Kulwant Singh F.No.A.32022/3/2017- Ad.III.A | We received unsigned Caveat petition of High Court of Punjab & Haryana | Counting of past service | Asked CC, Chandigarh to examine the matter under intimation to the Board. |
| 66. | Shri Simarjeet Singh Bawa & Ors F.No.A.32022/13/2017- Ad.III.A | O.A No.060/00122 in case of Shri Simarjeet Bawa & Ors vs UoI & Ors. in CAT Chandigarh Bench, Chandigarh | Promotion to the post of STA | Disposed off |
| 67. | Shri Ranjit Singh F.No.A32022/ 31 /2017- Ad.III.A | O.A.No.60/317/2017 Hon'ble CAT, Chandigarh Bench | Promotion to the post of LDC | Letter sent to dispose of the representation of Shri Ranjit Singh |
| 68. | Shri Rajiv Kumar Singh F.No.32022/58/2015- Ad.III.A | OA No.170/00586 to 00599/2015 in case of Shri Rajiv Kumar Singh & 13 Ors | Discrepancy in Seniority List of Inspectors. | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 69. | Shri Sadanand Hadagali F.No.32022/72/2015 | OA No.170/00894/2015 in case of Shri Sdanand Hadagali V/s UOI & 3 Ors before CAT, Bangalore Bench, Bangalore | Implementation of N.R.Parmar Judgment. | |
| 70. | Shri B.S.Venkatesh F.No.32022/70/2015. Ad.III.A | OA No.170/00880/2015 in case of Shri B.S.Venkatesh V/s UOI & 3Ors before CAT, Bangalore Bench | Non Consideration for Promotion to the grade of Superintendent due to APR not up to the mark | |
| 71. | Shri Chikkannappa | O.A.No.170/00967/2016 in case of Chikkannappa V/s UOI & Ors before CAT, Bangalore Bench | Promotion and Seniority in the Grade of LDC | 07.12.2016 |
| 72. | Shri Abdul Azeez A | O.A.No.170/00073/2016 in case of Shri Abdul Azeez A. & Ors Vs UOI & Ors before CAT, Bangalore Bench | Promotion and Seniority | 03.01.2017 |
| 73. | Shri M.N.N. Murthy (Senior T.A) | Applicant had approached Hon'ble CAT, Bangalore and | Reservation policy should be | N/A |

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| | | CAT gave decision in the favour of the applicant. The department filed a Writ Petition in High court of Karnatka against the judgement of CAT | applicable in the appointment of Intelligence Officer as it is in nature of promotion | (Legal Opinion was sought in this regard from Ld. Additional Solicitor General) |
| 74. | Shri Ajit Singh, Shri Ravi, and Shri Govind Swamy F.No.A.32022/7/2017-Ad.III.A | O.A. No.170/00014/2017, O.A. No.170/00015/2017, O.A. No.170/00029/2017 in case of Shri Ajit Singh, Shri Ravi, and Shri Govind Swamy in CAT Bangalore Bench, Bangalore. in case of Shri Ajit Singh Vs UOI & Ors before CAT, Bangalore Bench | ICT on spouse ground | 13.02.2017 |
| 75. | Shri M.G. Ramachandra & Ors. F.No.A.32022/7/2017-Ad.III.A | Review application No.170/00043/2016 in O.A. 1580-1589/2014 in case of Shri M.G. Ramachandaran & Ors V/s Union of India & Ors in CAT Bangalore Bench, Bangalore. | Matter regarding date of promotion to the Grade of Inspector | 08.02.2017 |
| 76. | Shri Govind Swamy F.No.32022/08/2017-Ad.III.A | O.A.No.170/00029/2017 in case of Shri Govind Swamy vs UoI & Ors. before CAT, Bangalore Bench | ICT | 13.02.2017 |
| 77. | F.No.A32022/ 05 /2017-Ad.III.A | 4 O.A. before Hon'ble CAT, Bangalore Bench | ICT on spouse grounds | Letter sent to defend the O.A. |

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| 78. | Shri Heera Lal F.No.32022/30/2015- Ad.III.A | OA No. 291/00105 of 2015 In the case of Sh. Heera Lal & Ors in the Hon'ble CAT, Jaipur Bench, Jaipur | Regarding promotion to the grade of LDC | Counter reply and Misc Application for deletion of names of Respondents No.1 & 2 filed. Next date of hearing 25.07.2016. |
| 79. | Shri Vinod Kumar Purohit F.No. 32022/64/2014- Ad.III.A | O.A.No.291/00605/2014 filed by Shri Vinod Kumar Purohit & Ors before the Hon'ble CAT, Jaipur Bench Jaipur | Regarding promotion to the grade of Inspector | 6 Applicants promoted as Inspector. OA dismissed by Hon'ble Tribunal. Detailed report sent vide letters dated 12.01.2015 & 19.02.2016. |
| 80. | Smt. Maya Meena F.No.32022/28/2017- Ad.III.A | O.A.No.291/00120/2017 filed by Smt. Maya Meena in CAT, Jaipur Bench, Jaipur. | Inter Commissionerate Transfer | 24.05.2017 (Report awaited) |
| 81. | Shri Pappu Lal Sarwan F.No.A.32022/29/2017- Ad.III.A | O.A.No.291/00160/2017 in CAT, Jaipur Bench | Typing Test in LDC | 12.04.2017 (Report awaited) |
| 82. | Shri Avinash Kumar Sharma & Ors. Vs UoI & Ors. F.No.A.32022/46/2016- Ad.III.A | O.A.No.291/542/2016 in CAT, Jaipur Bench, Jaipur | Stenographer Promotion | Dismissed the O.A |
| 83. | Shri Satish Kumar Meena F.No.A32022/ 34/2017- Ad.III.A | O.A.No.291/550/2016 Hon'ble CAT, Jaipur Bench | Promotion to the grade of Sepoy | 26.04.2017 |
| 84. | Shri B.Appa Rao, STA & Others and Shri K.Mohan. STA F.No.32022/83/2015 | OA No.1264/2015 and 1282/2015 filed before Hon'ble CAT, Hyderabad Bench, Hyderabad. | Promotion to the grade of Inspector. | |
| 85. | Shri G. Satya Prakash Rao & Shri Parashar Kumar F.No.A.32022/15/2017- Ad.III.A | WP No.2974 of 2017 filed before High Court of Telangana and Andhra Pradesh at Hyderabad. | Producing of Aadhar Card in respect of Biometric Attendance | Comments received from DoPT , CBDT & CAG. The same were sent to CC, Hyderabad. |

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| 86. | Smt. P. Asha w/o Naga Shankar Rao(Inspector) V/s UoI & Ors. F.No.A.32022/60/2016-Ad.III.A | W.P.No.8167 of 2002 in High Court of Hyderabad, Hyderabad | | W.P Closed/Disposed off |
| 87. | Shri N.C. Veera Raghava F.No.A.32022/ 84 /2015-Ad.III.A | O.A.No.1135/2015 in Hon'ble CAT, Hyderabad Bench and W.P.No.12968/2017 in High Court at Hyderabad | Seniority List of Inspectors | 12.04.2017 |
| 88. | Smt. K. Anantha Padmaja F.No.A32022/ 32 /2017-Ad.III.A | W.P. 12968/2017 High Court of Judicature in Hyderabad | Promotion to the Post of Inspector | Parawise comments vetted. 15.6.2017 |
| 89. | Shri Sumana Chakraborty F.No.32022/16/2015 | Copy of Order in OA No.350/00164 of 2015 filed by Smt Sumana Chakraborty and Others before CAT, Calcutta Bench, Kolkatta. | Promotion to the Grade of Inspector from Executive Assistant | - |
| 90. | Shri Arun Kanti Seal V/s UoI & Ors. F.No.A.32022/70/2016-Ad.III.A | Title Suit No.1146/2016 in city civil Court at Calcutta | Pendancy of RTI | Letter Sent to CC, Kolkata to examine the matter & Send report to the Board. |
| 91. | Shri Panchu Ram Karar F.No.A.32022/24/2017-Ad.III.A | O.A. No.350/01777/2016 , CAT Calcutta Bench, Kolkata | Asked copy of O.A and subject matter of O.A | 24.03.2017 (called DGCEI tentative NDOH 07.07.2017) |
| 92. | Shri Narottam Pandey F.No.A.32022/24/2017-Ad.III.A | O.A.No.350/604/2017 in CAT, Kolkata Bench | Promotion & Seniority List | 08.12.2017 |
| 93. | Shri Man Mohan Goswami F.No.32022/99/2015. Ad.III.A | OA No.200/01091/2015 in case of Shri Man Mohan Goswami V/s UOI before CAT, Jabalpur Bench, Jabalpur. | Promotion to the grade of Inspector. | |

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| 94. | Shri Satendra Singh | OA No.201/00557/2015 in case of Shri Satendra Singh V/s UOI & Ors before CAT, Jabalpur Bench, Jabalpur. | DPC for Promotion of Ministerial Officers to the grade of Inspector. | |
| 95. | Shri Mragendra Sharma F.No.A.32022/20/2017- Ad.III.A | O.A No.200/00138/2017 in case of Shri Mragendra Sharma v/s UOI & Ors before CAT, Jabalpur Bench Jabalpur. | Matter of assigning correct Seniority and its consequential benefits | 18.04.2017 |
| 96. | Shri Devi Charan & 3 Ors. V/s UoI & Ors. F.No.A.32022/35/2016- Ad.III.A | O.A.No.202/0043/2016 in CAT Jabalpur Bench, Jabalpur | Holding of DPC for promotion from Havaldar to the grade of Sub Inceptor | Disposed off |
| 97. | Shri Kariatukaran Valson Chandrashekar F.No.32022/57/2015. Ad.III.A | Caveat Application in Special Application in case of Shri Kariatukaran Valson Chandrashekar before High Court of Gujarat, Ahmedabad. | Caveat Application with Reference to OA No.459/2012. | |
| 98. | Shri Amit S. Malhotra & Ors F.NO.A.32022/74/2016- Ad.III.A | O.A. No.120/0000662/2016 CAT Ahmedabad Bench | Promotion and seniority after N.R. Parmar Case judgement | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 99. | Shri Pravin Kumar F.No.A.32022/21/2017- Ad.III.A | O.A. No.120/0000099/2017 in CAT Ahmedabad Bench | Promotion and Seniority | 31.03.2017 |
| 100. | Shri Shashi Lal Bhushan V/s UoI & Ors F.No.A.32022/69/2016- Ad.III.A | O.A. No.120/0000693/2016 in CAT Ahmedabad Bench, Ahmedabad | Seniority List in the grade of STA | 8.11.2016 (asked CC Vadodara to defend the Case) |
| 101. | Shri Nitin K Sharma F.No.A32022/ 35/2017- Ad.III.A | O.A.No.158/2017 Hon'ble CAT, Ahmedabad Bench | | O.A. dismissed. |
| 102. | Shri Joseph K.John | Final Order in OA Nos 400/2010.505/2011, 784/2011 | Inter Commissionerate | |

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| | F.No.32022/76/2015. Ad.III.A | and 262/2012 by CAT, Ernakulam Bench | Transfer on Spouse Ground. | |
| 103. | Shri M. Chenchuraman (P.O) V/s UoI & Ors. F.No.A.32022/38/2016- Ad.III.A | O.A. No.611/2009 in CAT Ernakulam Bench | Seniority of Direct Recruits & Promotees | File transferred to Commissioner (Coordination),CBEC on 19.07.2017 |
| 104. | Shri K. C. Behera F.No.A.32022/ 50 /2017- Ad.III.A | O.A. No. 15/2017 before Hon'ble CAT, Cuttack Bench | Regularize promotion to the post of Inspector from the date of his ad-hoc appointment | Letter sent to CC to defend the O.A. |
| 105. | Shri Govinda Chandra Nayak F.No.A32022/ 33 /2017-Ad.III.A | O.A.No.33(C) /2017 Hon'ble CAT, Cuttack Bench | Benefits of the promotional post | |
| 106. | Shri. Narendra Singh Naruka F.No.A32022/ 37/2017- Ad.III.A | | Promotion to the Post of Inspector | Letter sent to examine and send a report to the Board. |
| 107. | Shri V. Gunasekaran F.No.A32022/ 38 /2017- Ad.III.A | O.A.No.310/1580/2014 Hon'ble CAT, Madras Bench | Inter Commissionerate Transfer | CC office to file a W.P. before the Hon'ble High Court against CAT order. |
| 108. | Shri Alok Mishra F.No.A32022/ 41 /2017- Ad.III.A | O.A.No.120/232/2017, M.A.No.222/2017 Hon'ble CAT, Ahmedabad Bench | Promotion to the post of Superintendent | Letter sent to send the outcome of the hearing held on 20.6.2017 |
| 109. | Shri J John Wincent Jacob F.No.A32022/ 45 /2017- Ad.III.A | W.P.No.2826/2012 High Court of Judicature in Madras | Pay arrears and consequential benefits | High Court directed the Department to grant him promotion from 27.06.2006. Application to seek extension from the Hon'ble High Court for further action is filed. |

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| 110. | Shri Ram Pravesh Prasad F.No.A32022/46/2017 – Ad.III.A | O.A.No.100/1927/2017 and M.A.No.100/2109/2017 Hon'ble CAT, New Delhi | Fixation of Seniority List of Inspectors in Delhi Zone | 05.07.2017 |
| 111. | Shri Rabindra Kumar F.No.A32022/47/2017 – Ad.III.A | O.A.No.180/112/2017 Hon'ble CAT, Ernakulam Bench | Issue of NOC for Inter Zonal Transfer | Letter sent to the Chief Commissioner of Central Excise, Cochin Zone to defend the case and to file an appropriate application to delete the name of Revenue Secretary, the Chairman, CBEC and Secretary, DoPT from the list of respondents |
| 112. | Shri Kailash Motiram Pagare F.No.A32022/ 48 /2017- Ad.III.A | O.A.No.228/2017 Hon'ble CAT, Bombay Bench, Mumbai | Promotion and regularization of promotion | 08/08/2017 A letter sent to the Principal Chief Commissioner of Central Excise, Mumbai Zone to defend the case and to file an appropriate application to delete the name of Revenue Secretary from the list of respondents. |
| 113. | Shri C.N. Rao F.No.A32022/33/2013- Ad.III.A | O.A.No.650/2013 Hon'ble CAT, Jabalpur Bench | Promotion to the post of Inspector | 10.08.2017 |

Remarks: All CCAs are requested to intimate the Board fortnightly about the outcome of hearing in all the cases and current status in the cases from time to time.